COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY, NEW DELHI
(Appellate Jurisdiction)

IA NO. 697 OF 2016 IN
DFR NO. 3536 OF 2016

Dated : 20th December, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Indian Wind Power Association (IWPA) … Appellant(s)
Vs.
Madhya Pradesh Electricity Regulatory Commission & Ors. …. Respondent(s)

Counsel for the Appellant(s) : Mr. Vishal Gupta

ORDER

IA NO. 697 OF 2016
(Appl. for leave to appeal)

Issue notice to the Respondents returnable on 11.01.2017. Dasti, in addition, is permitted.

List the matter on ***11.01.2017.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

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